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Title: Introduction of the National Institutes of Technology (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Kapil Sibal, I beg to move for leave to introduce a Bill to amend the National Institutes of Technology Act, 2007.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Institutes of Technology Act, 2007."

*The motion was adopted.*

SHRIMATI D. PURANDESWARI: I introduce the Bill.

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